

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 1359/2019 - C.1.

Dt.11-12-2019

NOTIFICATION No. 07/2019. C –1.

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

I

Sri V. Ravi Shankar Rao, Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Warangal, is transferred and posted as Chief Administrative Officer, Family Court-cum- VI Addl. District & Sessions Court, Karimnagar (post kept vacant).

Sri K. Rajashekar Reddy, Chief Administrative Officer, Family Court-cum-Addl. District & Sessions Court, Nizamabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Warangal (post kept vacant).

Sri A. Sessa Talpa Sayi, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar, is transferred and posted as Chief Administrative Officer, Family Court-cum-Addl. District & Sessions Court, Nizamabad vice Sri K. Rajashekar Reddy transferred.

Sri E. R. Narsimloo, Chief Administrative Officer, Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-VI Addl. District & Sessions Court, Adilabad, is transferred and posted as Chief Administrative Officer, XXVII Addl. Chief Judge, City Civil Court, Secunderabad (post kept vacant)

- i) Sri V. Ravi Shankar Rao, Sri K. Rajashekar Reddy, Sri A. Sessa Talpa Sayi, and Sri E. R. Narsimloo shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judge, Warangal, Nizamabad, Karimnagar, and Adilabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri S.S.P. Srinivas, paper promotee from the Unit of the District Judge, Warangal, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women-cum-VII Additional District & Sessions Court, Karimnagar (post kept vacant).

Smt. T. Madhavi, paper promotee from the Unit of the District Judge, Karimnagar, is transferred and posted as Chief Administrative Officer, VI Additional District & Sessions Court, Siddipet, Medak District (post kept vacant)

Sri A. Srinivas Raju, paper promotee from the Unit of the District Judge, Karimnagar, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of Atrocities against Women, Khammam (post kept vacant).

Sri K. Chandra Reddy, paper promotee from the Unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, I Addl. Special Judge's Court for CBI Cases, Hyderabad (post kept vacant).

- i) Sri S.S.P. Srinivas, Smt. T. Madhavi, Sri A. Srinivas Raju, and Sri K. Chandra Reddy, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Warangal, Karimnagar, and Ranga Reddy District are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

III

Smt. K. Anuradha, paper promotee from the Unit of the District Judge Nalgonda, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda (post kept vacant).

Sri R. Narender, paper promotee from the Unit of the District Judge Nalgonda, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Mahabubnagar (post kept vacant).

Sri E. Narsimulu, Chief Administrative Officer, Additional District & Sessions Court, Vikarabad, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Hyderabad (post kept vacant).

Smt. G. Rama Devi, Chief Administrative Officer, I Additional District & Sessions Judge-cum-MSJ, Cyberabad, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Warangal vice Sri V. Ravi Shankar Rao transferred.

Sri K.B. Viswanath, Chief Administrative Officer, Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum-XVIII MSJ, Cyberabad at L.B. Nagar, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, I Additional District & Sessions Judge-cum-MSJ, Cyberabad, Ranga Reddy District vice Smt. G. Rama Devi transferred.

- i) Smt. K. Anuradha, Sri R. Narender, Sri E. Narsimulu, Smt. G. Rama Devi, and Sri K.B. Viswanath, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Nalgonda, and Ranga Reddy District, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note:- Sri V. Ravi Shankar Rao, Sri K. Rajashekar Reddy, Sri A. Sessa Talpa Sayi, Sri E. R. Narsimloo, and Sri E. Narsimulu, Chief Administrative Officers are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Principal Special Judge for CBI Cases, Hyderabad.
4. The District Judges, Warangal, Nizamabad, Karimnagar, Adilabad, Ranga Reddy District, Nalgonda, Khammam, Medak at Sangareddy and Mahabubnagar.
5. The Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Warangal.
6. The Judge, Family Court-cum- VI Addl. District & Sessions Court, Karimnagar.
7. The Judge, Family Court-cum-Addl. District & Sessions Court, Nizamabad.
8. The Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Warangal.

9. The Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar.
10. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda.
11. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Judge, Mahabubnagar.
12. The Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-VI Addl. District & Sessions Judge, Adilabad.
13. The XXVII Addl. Chief Judge, City Civil Court, Secunderabad.
14. The Special Sessions Judge for fast tracking the cases relating to Atrocities against Women-cum-VII Additional District & Sessions Judge, Karimnagar.
15. The VI Additional District & Sessions Court, Siddipet, Medak District.
16. The Special Sessions Judge for trial of Atrocities against Women, Khammam.
17. I Addl. Special Judge for CBI Cases, Hyderabad.
18. The Additional District & Sessions Judge, Vikarabad, Ranga Reddy District.
19. III Additional Special Judge for CBI Cases, Hyderabad.
20. I Additional District & Sessions Judge-cum-MSJ, Cyberabad, Ranga Reddy District.
21. The Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum-XVIII MSJ, Cyberabad at L.B. Nagar, Ranga Reddy District.
22. The Pay and Accounts Officer, Hyderabad.
23. The District Treasury Officer, Warangal, Nizamabad, Karimnagar, Adilabad, Ranga Reddy District, Nalgonda, Khammam, Medak at Sangareddy and Mahabubnagar.
24. The Sub Treasury Officer, Siddipet, Vikarabad.

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